

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 30 of 2015

Dated:-15th July, 2015

In the matter of

Shendra Green Energy Ltd.

...Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **21.08.2015.**

COURT MASTER